

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The Government of Punjab have decided to grant relief at the rate of Rs. 20,000/- to the next of kin of each of the persons who died in incidents of mob action, action by security forces, agitations etc. since 1st August, 1982. The next of kin of persons who were killed but did not actively participate/ assist in resisting the action by the security forces during the Operation Blue Star will also be eligible for the grant of relief at the rate of Rs. 20,000/-.

(c) A Committee has been set up by the State Government to ensure the implementation of the decision.

#### **Terrorist activities against India from Pakistan**

\*56. SHRI BHAGATRAM MANHAR;  
DR. H. P. SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India have urged the Government of Pakistan to take appropriate steps to prevent terrorist activities from across the border in Pakistan; and

(b) if so, what is the reaction of the Government of Pakistan thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) The Government of Pakistan has denied giving assistance to the terrorists. However, the facts are to the contrary and their reply is not satisfactory to us.

#### **Decision making in the Central Government Offices**

\*57. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government are formulating a plan to speed up decision making in the Central Government offices;

(b) if so, what are the details in this regard; and

(c) by when the plan is likely to be given effect to?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE: (SHRI K. P. SINGH DEO): (a) to (c) Ministries have been asked to take measures to speed up decision making. The suggested measures include decentralisation, increased delegation of powers, enforcement of accountability and simplification of rules and procedures. Ministries have been specially asked to review the time factor involved in the disposal of different types of references received by them to identify causes for delay and streamline procedures and set up suitable monitoring arrangements.

#### **Curbing of Terrorist Activities by Pakistan and India**

\*58. SHRI ADINARAYANA REDDY: Will the PRIME MINISTER be pleased to state:

"(a) whether the Government of India have held any discussion recently with the Government of Pakistan for curbing terrorism; and

(b) if so, what are the main features of the discussion?